

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-22-2020**

Suhas Naik ... Applicant

Versus

State of Goa & Ors. ... Respondents

Shri S.G. Desai, Senior Advocate with Shri P. Shirodkar, Advocate for the Applicant.

Shri Arun Bras De Sa, Advocate for the Intervenor.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 18th August 2020****P.C. :**

The learned counsel for the intervenor is said to have some personal difficulty. He wants the matter to be listed day after tomorrow.

2. The petitioner's counsel agrees.
3. Post the matter on 20.08.2020.

DAMA SESHADRI NAIDU, J.

NH